GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2702 TO BE ANSWERED ON DECEMBER 22, 2022

TARGETS UNDER PMAY-U

NO.2702. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the targets set for building the houses under Pradhan Mantri Awas Yojana-Urban PMAY-U;
- (b) the quantum of funds allocated and released so far for early completion of the houses;
- (c) the present status of these houses as on date; and
- (d) the steps being taken by the Government to complete the houses by the target time?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (c) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic amenities to all eligible urban beneficiaries. PMAY-U is demand driven scheme and Government of India has not fixed any target for construction of houses.

States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing. Total assessed demand of houses reported by States/ UTs under the scheme was 112.24 lakhs.

Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned till 31.03.2022. Against the sanctioned houses, 106.60 lakh have been grounded for construction; of which 65.50 lakh are completed/ delivered to beneficiaries. As on 31.03.2022, Central assistance of ₹2.03 lakh crore has been approved under the scheme; out of which ₹1.30 lakh crore have been released to States/ UTs/ Central Nodal Agencies.

(d) Completion of projects generally takes 12-36 months in different verticals of the scheme. Around 37 lakh houses have been sanctioned in the last two years. PMAY-U scheme period has been extended up to 31st December, 2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete the sanctioned houses in States/ UTs without changing the funding pattern and implementation methodology.

Ministry monitors progress of the scheme through periodic review meetings, video-conferences and field visits. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.
